

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

STARRED QUESTION NO:351  
ANSWERED ON:18.04.2000  
DEREGULATION OF THE FERTILIZER SECTOR  
MD ANWARUL HAQUE;PUSHPDAN SHAMBHUDAN GADHAVI

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the Government propose to fully deregulate the fertilizer sector;
- (b) if so, whether any action plan is being prepared in this regard;
- (c) if so, the details thereof;
- (d) whether attention of the Government has been drawn to the news-item appearing in the "Business Standard", dated December 9, 1999 in this connection; and
- (e) if so, the reaction of the Government thereto?

**Answer**

THE MINISTER CHEMICALS & FERTILIZERS

(SHRI SURESH P.PRABHU)

- (a) to (e) A statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (e) of Lok Sabha Starred Question No.351 to be answered on 18.4.2000

Parts (a) to (e):

The Government is aware of the news item which appeared in The Business Standard on December 10, 1999. In keeping with the policy of economic liberalisation and reforms, all other varieties of fertilizers except urea have already been freed from price, movement and distribution control. The Government intend moving towards a deregulated regime in all the three types of fertilizers, that is, nitrogen, phosphatic and potassic, after taking into account its fiscal capacity on the one hand and making available fertilizers to the farmers at a reasonable price on the other. It is proposed to translate the intention of the Government into a concrete action plan by formulating a long term policy for the fertilizer sector which would include, inter-alia, the Government's decisions on the recommendations made by the High Powered Fertilizer Policy Review Committee which are being processed.